

Addl Chief Metropolitan Magistrate Court, Bangalore

In the Court of Sri Nagesh Korga Moger

XXXIV ADDL CMM

Cause List Dated 13-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	52102/2019	- morning	HARSHA BANAD AND CO
2) C.C.	52110/2019		
3) C.C.	52111/2019		
4) C.C.	53415/2019		D NAGARAJA REDDY
5) C.C.	53594/2019		A
6) C.C.	54474/2019		NIMIISHA KUMAR
7) C.C.	56330/2019		G
8) C.C.	57137/2019		VENKATARAMANA REDDY
9) C.C.	57139/2019		GEORGE PHILIP
10) C.C.	57498/2019		R R N AND CO
11) C.C.	57578/2019		M V NARAYANASWAMY
12) C.C.	57586/2019		
13) C.C.	52733/2020		M MOHAN KUMAR AND ASSOCIATES
14) C.C.	52800/2020	- afternoon	GANAPATHI S SHASTRI
15) C.C.	52801/2020		GANAPATHI S SHASTRI
16) C.C.	52802/2020		GANAPATHI S SHASTRI
17) C.C.	52803/2020		GANAPATHI S SHASTRI
18) C.C.	52804/2020		GANAPATHI S SHASTRI
19) C.C.	52805/2020		GANAPATHI S SHASTRI
20) C.C.	52806/2020		GANAPATHI S SHASTRI
21) C.C.	52807/2020		GANAPATHI S SHASTRI
22) C.C.	52808/2020		GANAPATHI S SHASTRI
23) C.C.	52809/2020		GANAPATHI S SHASTRI
24) C.C.	52810/2020		GANAPATHI S SHASTRI
25) C.C.	55108/2020		SHIVASHANKARAPPA
26) C.C.	50849/2021	- morning	Y NAGARAJ
27) C.C.	50850/2021		Y NAGARAJ
28) C.C.	52150/2021		S.B. MUKKANNAPPA
29) C.C.	52118/2021		ARJUN RAO
30) C.C.	52251/2021		RRN AND CO.
31) C.C.	52252/2021	- afternoon	RRN AND CO.
32) C.C.	52253/2021		RRN AND CO.

33) C.C.	52254/2021	- afternoon	RRN AND CO.	
34) C.C.	52255/2021		RRN AND CO.	
35) C.C.	52256/2021		RRN AND CO.	
36) C.C.	52257/2021		RRN AND CO.	
37) C.C.	52258/2021		RRN AND CO.	
NOTICE				
38) P.C.R.	51269/2019	- morning		
HEARING				
39) C.C.	58436/2018		D V SADASHIVA REDDY	
40) C.C.	52446/2019			
41) C.C.	55411/2019		G R RAVEESHA	
EVIDENCE.				
42) C.C.	56907/2018		N RAVEENDRA REDDY	
43) C.C.	56908/2018		N RAVEENDRA REDDY	
44) C.C.	60421/2018			
45) C.C.	60422/2018			
46) C.C.	50800/2019			
47) C.C.	52559/2019			
48) C.C.	55751/2019	R GUNA SEKAR		
49) C.C.	56346/2019	R GUNA SEKAR		
50) C.C.	51857/2020	GURUSWAMY		
51) C.C.	54319/2021	CHANDRASHEKHAR C CHANASPUR		
ARGUMENTS				
52) C.C.	57745/2017	M/S AKS LAW ASSOCIATES		
53) C.C.	53329/2018	M/S AKS LAW ASSOCIATES		
ORDERS				
54) C.C.	55401/2016	- afternoon		
55) C.C.	58574/2018		VIVIAN CHANDRASHEKAR	
56) C.C.	51146/2020		MUNI GOVINDA RAJU	
57) C.C.	51147/2020		MUNI GOVINDA RAJU	
EVIDENCE				
58) C.C.	55658/2018	SUDARSHAN AND ASSOCIATES		
NBW				
59) C.C.	54147/2019	- morning	R R N AND CO ASSOCIATES	
60) C.C.	51226/2020		S.M.JAMEER BASHA	
61) C.C.	51227/2020		JAMEER BASHA S.M	
62) C.C.	50235/2021		C BABU	
63) C.C.	51439/2021		V.ANAND	
SWORN STATEMENT				
64) P.C.R.	50925/2021	- afternoon	VENKATESH PRASAD	

65) P.C.
66) P.C.
67) P.C.
68) P.C.

65) P.C.R.	50926/2021	VENKATESH PRASAD
66) P.C.R.	50927/2021	VENKATESH PRASAD
67) P.C.R.	50928/2021	VENKATESH PRASAD
68) P.C.R.	50929/2021	VENKATESH PRASAD
69) P.C.R.	50930/2021	VENKATESH PRASAD
70) P.C.R.	50931/2021	VENKATESH PRASAD
71) P.C.R.	50932/2021	VENKATESH PRASAD
72) P.C.R.	50933/2021	VENKATESH PRASAD
73) P.C.R.	50934/2021	VENKATESH PRASAD
74) P.C.R.	50935/2021	VENKATESH PRASAD
75) P.C.R.	50936/2021	VENKATESH PRASAD
76) P.C.R.	50937/2021	VENKATESH PRASAD
77) P.C.R.	50938/2021	VENKATESH PRASAD
78) P.C.R.	51337/2021	V.S.ASSOCIATES
79) P.C.R.	51402/2021	V.S ASSOCIATES
80) P.C.R.	51470/2021	MARKOS AND CO
81) P.C.R.	51471/2021	MARKOS AND CO.
82) P.C.R.	51472/2021	MARKOS AND CO.
83) P.C.R.	51473/2021	MARKOS AND CO.
84) P.C.R.	51474/2021	MARKOS AND CO.,
85) P.C.R.	51475/2021	MARKOS AND CO.,
86) P.C.R.	51476/2021	MARKOS AND CO.
PLEA		
87) C.C.	51223/2020	N MANOHAR
CALL ON		
88) C.C.	55243/2016	RAJESWARA P N
89) C.C.	51477/2018	SHOBHA G
90) C.C.	51479/2018	SHOBHA G
91) C.C.	52466/2019	

← afternoon

← evening

Addl Chief Metropolitan Magistrate Court, Bangalore
In the Court of Sri Nagesh Korga Moger
XXXIV ADDL CMM
Cause List Dated 14-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	59770/2018	59770/2018	HARSHA BANAD
2) C.C.	54330/2019		M/S ATV LEGAL
3) C.C.	56397/2019		R R N AND CO
4) C.C.	57577/2019		Y.SHIVAKUMAR
5) C.C.	58634/2019		N.ADINARAYANA REDDY
6) C.C.	50024/2020		N.ADINARAYANA REDDY
7) C.C.	50056/2020		R R N AND CO
8) C.C.	50353/2020	50353/2020	ASSOCIATES
9) C.C.	50354/2020		R R N AND CO
10) C.C.	50356/2020		R R N AND CO
11) C.C.	50358/2020		ASSOCIATES
12) C.C.	50359/2020		R R N AND CO
13) C.C.	50361/2020		ASSOCIATES
14) C.C.	50362/2020		R R N AND CO
15) C.C.	50366/2020		R R N AND CO
16) C.C.	50367/2020		ASSOCIATES
17) C.C.	50368/2020		R R N AND CO
18) C.C.	50369/2020	ASSOCIATES	
19) C.C.	50841/2020	50841/2020	SUNIL H R
20) C.C.	50862/2020		M JOHN PETER
21) C.C.	50863/2020		M JOHN PETER
22) C.C.	51837/2020		K A ARIGA
23) C.C.	52104/2020		T.GANESH
24) C.C.	52631/2020		R R N AND CO
25) C.C.	52669/2020		K RAMACHANDRA
26) C.C.	52670/2020		V S VENKATACHALAPATHI

27) C.C.	53682/2020	നോട്ടീസുകൾ	HITESH KUMAR JAIN
28) C.C.	50764/2021		RRN AND CO.
29) C.C.	50781/2021		RRN AND CO.
30) C.C.	50851/2021		SHRAVAN MADHAV K P
31) C.C.	54502/2021		RAJENDRA BABU K
32) C.C.	55472/2021		SUBHASH
33) C.C.	55473/2021		SUBHASH
34) C.C.	55567/2021		S R ASSOCIATES
35) C.C.	55568/2021		S R ASSOCIATES
36) C.C.	55569/2021		S R ASSOCIATES
37) C.C.	55570/2021	S R ASSOCIATES	
38) C.C.	55571/2021	S R ASSOCIATES	
39) C.C.	55572/2021	S R ASSOCIATES	
40) C.C.	55573/2021	അപേക്ഷകൾ	S R ASSOCIATES
41) C.C.	55574/2021		S R ASSOCIATES
42) C.C.	55575/2021		S R ASSOCIATES
43) C.C.	55576/2021		S R ASSOCIATES
44) C.C.	55577/2021		S R ASSOCIATES

HEARING

45) C.C. 54829/2019 K S MALLIKARJUNAIAH

EVIDENCE.

46) C.C.	53290/2015	നോട്ടീസുകൾ	RAVI L VAIDYA
47) C.C.	50785/2018		R A ASSOCIATES
48) C.C.	57416/2018		
49) C.C.	58991/2018		
50) C.C.	59343/2018		
51) C.C.	59798/2018		
52) C.C.	59765/2018		
53) C.C.	59766/2018		
54) C.C.	50477/2019		G A SHREENIVASA
55) C.C.	50479/2019		
56) C.C.	50480/2019		
57) C.C.	50481/2019		
58) C.C.	51034/2019	നോട്ടീസുകൾ	R A ASSOCIATES
59) C.C.	51395/2019		M NARAYAN
60) C.C.	51952/2019		
61) C.C.	51953/2019		
62) C.C.	51954/2019		
63) C.C.	53295/2019		G LOKESH GOWDA
64) C.C.	53296/2019		G LOKESH GOWDA
65) C.C.	53595/2019		
66) C.C.	54812/2019		K V NAVEEN KUMAR

67) C.C.	57148/2019	N ADINARAYANA REDDY
68) C.C.	50026/2020	
69) C.C.	50114/2020	KISHAN DUTT KALASKAR
70) C.C.	50115/2020	N.R.RAGHAVENDRA
71) C.C.	50838/2020	SUNIL H R
72) C.C.	51212/2020	N ADHINARAYANA REDDY
73) C.C.	50863/2021	SHAJAJA
ARGUMENTS		
74) C.C.	52830/2019	
75) C.C.	52831/2019	
76) C.C.	54107/2019	
ORDERS		
77) C.C.	55988/2019	M/S. PRECINCT LEGAL
NBW		
78) C.C.	51245/2018	B KESHAVAMURTHY
79) C.C.	55412/2019	K K MANJUNATH
80) C.C.	58671/2019	K.C.CHANDRASEKHAR
81) C.C.	51751/2021	TEJAS N
SWORN STATEMENT		
82) P.C.R.	50800/2021	MARKOS AND COMPANY,ADVOCATES
83) P.C.R.	50802/2021	MARKOS AND CO.,
84) P.C.R.	50805/2021	MARKOS AND CO.,
85) P.C.R.	50806/2021	MARKOS AND CO.,
86) P.C.R.	50807/2021	MARKOS AND CO.,
87) P.C.R.	51807/2021	MARKOS AND CO.
88) P.C.R.	51808/2021	MARKOS AND CO.
89) P.C.R.	51810/2021	MARKOS AND CO.
90) P.C.R.	51811/2021	MARKOS AND CO.
91) P.C.R.	51812/2021	MARKOS AND CO.
92) P.C.R.	52497/2021	G CHANDRASHEKAR
93) P.C.R.	52498/2021	G CHANDRASHEKAR
94) P.C.R.	52499/2021	G CHANDRASHEKAR
95) P.C.R.	54546/2021	KUMAR
96) P.C.R.	54547/2021	KUMAR
97) P.C.R.	55369/2021	PRADEEP KUMAR R H
PLEA		
98) C.C.	58610/2019	G MANJUNATHA
CALL ON		
99) C.C.	53676/2019	
100) C.C.	50214/2021	IN

morning

afternoon

morning

afternoon

morning

Addl Chief Metropolitan Magistrate Court, Bangalore
 In the Court of Sri Nagesh Korga Moger
 XXXIV ADDL CMM
 Cause List Dated 15-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	59258/2018	[Handwritten bracket]	HARSHA BANAD AND CO
2) C.C.	50088/2019		
3) C.C.	50117/2019		
4) C.C.	51297/2019		
5) C.C.	51399/2019		
6) C.C.	52076/2019		
7) C.C.	53761/2019		
8) C.C.	56284/2019		
9) C.C.	56407/2019		
10) C.C.	57150/2019		
11) C.C.	50190/2020	[Handwritten bracket]	SA ASSOCIATES
12) C.C.	50191/2020		SA ASSOCIATES
13) C.C.	50192/2020		SA ASSOCIATES
14) C.C.	50193/2020		SA ASSOCIATES
15) C.C.	50194/2020		SA ASSOCIATES
16) C.C.	50196/2020		SA ASSOCIATES
17) C.C.	50197/2020		SA ASSOCIATES
18) C.C.	50200/2020		SA ASSOCIATES
19) C.C.	50201/2020		SA ASSOCIATES
20) C.C.	50202/2020		SA ASSOCIATES
21) C.C.	50203/2020		SA ASSOCIATES
22) C.C.	50204/2020		SA ASSOCIATES
23) C.C.	50684/2020	[Handwritten bracket]	M G C AND CO
24) C.C.	50686/2020		M G C AND CO
25) C.C.	50690/2020		M G C AND CO
26) C.C.	50934/2020		V HARIHARA
27) C.C.	54213/2021	[Handwritten bracket]	R R N AND CO
28) C.C.	54214/2021		R R N AND CO
29) C.C.	54215/2021		R R N AND CO
30) C.C.	54216/2021		R R N AND CO
31) C.C.	54217/2021		R R N AND CO
32) C.C.	54218/2021		R R N AND CO

33) C.C.	54219/2021	R R N AND CO
34) C.C.	54220/2021	R R N AND CO
35) C.C.	54221/2021	R R N AND CO
36) C.C.	54222/2021	R R N AND CO
37) C.C.	54223/2021	R R N AND CO
38) C.C.	54224/2021	R R N AND CO
39) C.C.	54225/2021	R R N AND CO
40) C.C.	54226/2021	R R N AND CO
41) C.C.	54227/2021	R R N AND CO
42) C.C.	54228/2021	R R N AND CO
43) C.C.	54229/2021	R R N AND CO
44) C.C.	54230/2021	R R N AND CO
45) C.C.	55656/2021	SATHEESHA B P
46) C.C.	55657/2021	SATHEESHA B P
47) C.C.	55661/2021	AJAY AND ASSOCIATES
48) C.C.	55677/2021	S.B.MUKKANNAPPA
49) P.C.R.	54173/2021	UDAY SHANKAR ASSOCIATES
50) C.C.	56255/2021	YATHISH S
51) C.C.	56257/2021	MURTHY AND KUMAR
52) C.C.	56258/2021	MURTHY AND KUMAR
53) C.C.	56259/2021	V.N.AGADI
54) C.C.	56260/2021	V.N.AGADI
55) C.C.	56265/2021	NARASIMHA RAJU AND ASSOCIATES
56) C.C.	56266/2021	K T PEMMAIAH
57) C.C.	56267/2021	K T PEMMAIAH
58) C.C.	56268/2021	KEMPARAJU H.C
59) C.C.	56269/2021	G.G.PRASHANTH KUMAR
60) C.C.	56270/2021	ARPAN B PATTANASHETTI
61) C.C.	56271/2021	A.VENKATASWAMY
62) C.C.	56312/2021	H S UMAKANTH AND ASSOCIATES
63) C.C.	56313/2021	ABDUL SALAM N K
64) C.C.	56314/2021	SANJANTHI SAJAN POOVAYYA
65) C.C.	56328/2021	MOHAMAMD NIYAZ
NOTICE		
66) Crl.Misc.	50006/2021	HARISHA J
67) Crl.Misc.	50057/2021	SANTOSH
HEARING		
68) C.C.	52508/2019	

69) C.C.	52796/2020	M/S GKM ASSOCIATES
EVIDENCE		
70) C.C.	51103/2017	
71) C.C.	53913/2017	Ganesh Bhat Y.H.
72) C.C.	54221/2017	J.S.KRISHNA MURTHY
73) C.C.	55484/2017	Ganesh Bhat y H
74) C.C.	50978/2018	PUSHPALATHA K
75) C.C.	50981/2018	B S SANDEEP KUMAR
76) C.C.	56129/2018	SVH LAW ASSOCIATES
77) C.C.	58982/2018	
78) C.C.	60429/2018	J SAGAR ASSOCIATES
79) C.C.	50715/2019	
80) C.C.	50797/2019	
81) C.C.	51268/2019	
82) C.C.	51273/2019	
83) C.C.	51298/2019	
84) C.C.	51299/2019	
85) C.C.	51300/2019	
86) C.C.	51561/2019	
87) C.C.	51941/2019	AMMA LAW CHAMBERS
88) C.C.	51948/2019	
89) C.C.	52472/2019	
90) C.C.	52848/2019	
91) C.C.	53135/2019	
92) C.C.	54185/2019	R R N AND CO ASSOCIATES
93) C.C.	54477/2019	
94) C.C.	54479/2019	V GAJENDRA
95) C.C.	55745/2019	SUJITH C PANI
96) C.C.	57155/2019	V HARIHARA
97) C.C.	50861/2020	K CHANDRA MOHAN
98) C.C.	54317/2021	SOWRABA JEEVALA L M
ARGUMENTS		
99) C.C.	51054/2015	A.T. MALLYA
100) C.C.	52970/2017	CHANDRASHEKHARA K
101) C.C.	52971/2017	CHANDRASHEKAR .T
102) C.C.	53395/2017	N. Satish
103) C.C.	50979/2018	PUSHPALATHA K
104) C.C.	58992/2018	
105) C.C.	51263/2020	M/S. PR AND PR ASSOCIATES
ORDERS		
106) C.C.	52570/2019	AMMA LAW CHAMBERS

50770/2019

afternoon

107) C.C.	54637/2020	ARUNA SGR
ORDERS.		
108) C.C.	59808/2018	
NBW		
109) C.C.	59002/2018	V BALAKRISHNA
110) C.C.	50045/2019	R A ASSOCIATES
111) C.C.	50789/2019	
112) C.C.	51947/2019	
113) C.C.	53167/2019	
114) C.C.	56325/2019	H A MANJUNATHA PRASANNA
115) C.C.	57153/2019	V HARIHARA
116) C.C.	57275/2019	A
117) C.C.	50064/2020	HEMANTH S
118) C.C.	50104/2020	S.M.NAGARAJA
119) C.C.	51833/2020	H R SANTHOSH
120) C.C.	51750/2021	V.MUNIRAJ
121) C.C.	52107/2021	M/S SIDDHANTA LEGAL.
SWORN STATEMENT		
122) P.C.R.	54513/2019	C
123) P.C.R.	53510/2020	B J KRISHNA
124) P.C.R.	53937/2020	B J KRISHNA
125) P.C.R.	50130/2021	VISHWANATH VENKATESH
126) P.C.R.	50832/2021	MARKOS AND CO.
127) P.C.R.	50833/2021	MARKOS AND CO.
128) P.C.R.	50834/2021	MARKOS AND CO.
129) P.C.R.	50836/2021	MARKOS AND CO.
130) P.C.R.	50837/2021	MARKOS AND CO.
131) P.C.R.	50838/2021	MARKOS AND CO.
132) P.C.R.	50839/2021	MARKOS AND CO.
133) P.C.R.	50840/2021	MARKOS AND CO.
134) P.C.R.	50841/2021	MARKOS AND CO.
135) P.C.R.	52420/2021	G CHANDRASHEKAR
136) P.C.R.	52421/2021	G CHANDRASHEKAR
137) P.C.R.	52422/2021	G CHANDRASHEKAR
138) P.C.R.	52423/2021	G CHANDRASHEKAR
139) P.C.R.	52494/2021	G CHANDRASHEKAR
140) P.C.R.	52495/2021	G CHANDRASHEKAR
141) P.C.R.	52496/2021	G CHANDRASHEKAR
CALL ON		
142) C.C.	51280/2019	
143) C.C.	56408/2019	VASANTH B H

afternoon
afternoon

morning

afternoon

morning

Addl Chief Metropolitan Magistrate Court, Bangalore
In the Court of Sri Nagesh Korga Moger
XXXIV ADDL CMM
Cause List Dated 16-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	51278/2020	ಅನಿರೀಕ್ಷಣೆ	K P CHANDRASHEKAR REDDY
2) C.C.	51387/2020	ಅನಿರೀಕ್ಷಣೆ	S A ASSOCIATES
3) C.C.	51388/2020		S A ASSOCIATES
4) C.C.	51391/2020		S A ASSOCIATES
5) C.C.	51392/2020		S A ASSOCIATES
6) C.C.	51393/2020		S A ASSOCIATES
7) C.C.	51394/2020		S A ASSOCIATES
8) C.C.	51395/2020		S A ASSOCIATES
9) C.C.	51396/2020		S A ASSOCIATES
10) C.C.	51397/2020		S A ASSOCIATES
11) C.C.	51398/2020		S A ASSOCIATES
12) C.C.	51399/2020		S A ASSOCIATES
13) C.C.	51028/2021		ಅನಿರೀಕ್ಷಣೆ
14) C.C.	51706/2021	RANGANATHA REDDY	
15) C.C.	51708/2021	RANGANATHA REDDY	
16) C.C.	51734/2021	P VENKATARAMANA	
17) C.C.	51816/2021	RAMACHANDRA R NAIK	
18) C.C.	53224/2021	PRINCE ISAC	
19) C.C.	53365/2021	HARIKRISHNA S HOLLA	
20) C.C.	54444/2021	VENKATESH R	
21) C.C.	54812/2021	R R N AND CO	
22) C.C.	54813/2021	R R N AND CO	
23) C.C.	54814/2021	R R N AND CO	
24) C.C.	54815/2021	R R N AND CO	
25) C.C.	54816/2021	R R N AND CO	
26) C.C.	54817/2021	R R N AND CO	
27) C.C.	54818/2021	R R N AND CO	
28) C.C.	54819/2021	R R N AND CO	
29) C.C.	54820/2021	R R N AND CO	
30) C.C.	54821/2021	R R N AND CO	
31) C.C.	54822/2021	R R N AND CO	
32) C.C.	54823/2021	R R N AND CO	
33) C.C.	54824/2021	R R N AND CO	
34) C.C.	54825/2021	R R N AND CO	
35) C.C.	54826/2021	R R N AND CO	

36) C.C.	54827/2021	R R N AND CO
37) C.C.	54828/2021	R R N AND CO
38) C.C.	54829/2021	R R N AND CO
39) C.C.	54830/2021	R R N AND CO
40) C.C.	54831/2021	R R N AND CO
41) C.C.	55152/2021	PRASHANTH
42) C.C.	55153/2021	PRASHANTH
43) C.C.	55154/2021	PRASHANTH
44) C.C.	55155/2021	PRASHANTH
45) C.C.	55156/2021	PRASHANTH
46) C.C.	55157/2021	PRASHANTH
47) C.C.	55158/2021	PRASHANTH
48) C.C.	55159/2021	PRASHANTH
49) C.C.	56245/2021	M/S. UDAY SHANKAR ASSOCIATES
50) C.C.	56246/2021	M/S. UDAY SHANKAR ASSOCIATES
51) C.C.	56247/2021	M/S. UDAY SHANKAR ASSOCIATES
52) C.C.	56248/2021	M/S. UDAY SHANKAR ASSOCIATES
53) C.C.	56249/2021	M/S. UDAY SHANKAR ASSOCIATES
54) C.C.	56250/2021	M/S. UDAY SHANKAR ASSOCIATES
55) C.C.	56251/2021	M/S. UDAY SHANKAR ASSOCIATES
56) C.C.	56252/2021	M/S. UDAY SHANKAR ASSOCIATES
57) C.C.	56253/2021	M/S. UDAY SHANKAR ASSOCIATES
58) C.C.	56263/2021	M RAMACHANDRA GOWDA
59) C.C.	56311/2021	G SURESH
60) C.C.	57318/2021	UDAY SHANKAR ASSOCIATES
EVIDENCE.		
61) C.C.	57688/2017	HARSHA BANAD
62) C.C.	50306/2018	NAIK AND REDDY ASSOCIATES
63) C.C.	51266/2018	
64) C.C.	51565/2018	
65) C.C.	54735/2018	B C VENKATESH
66) C.C.	56910/2018	V SURESH REDDY
67) C.C.	58580/2018	AR LAW FIRM
68) C.C.	59841/2018	
69) C.C.	51939/2019	
70) C.C.	52058/2019	
71) C.C.	52507/2019	

ಅಧಿಕಾರಿ

ಮಾನ್ಯ

ಮಾನ್ಯ

72) C.C.	53430/2019			
73) C.C.	53752/2019			
74) C.C.	57277/2019	- afternoon		
75) C.C.	58661/2019			
ARGUMENTS				A V RAGHAVENDRA/KAR/3955/2006 C.BHARATH SADYAJATH S M RAJU AND ASSOCIATES
76) C.C.	58619/2018			
ORDERS.				
77) C.C.	57650/2016	- afternoon		
78) C.C.	57717/2016			
79) C.C.	58087/2016			
NBW				
80) C.C.	59261/2017	- afternoon		
81) C.C.	59262/2017			
82) C.C.	52766/2018			
83) C.C.	52768/2018			
84) C.C.	52769/2018			
85) C.C.	50808/2019			
86) C.C.	50818/2019			
87) C.C.	51265/2019			
88) C.C.	52471/2019			
89) C.C.	52549/2019			
90) C.C.	53131/2019			
91) C.C.	53290/2019			
92) C.C.	58509/2019			
93) C.C.	50109/2020			
94) C.C.	50704/2020			
95) C.C.	50722/2020			
96) C.C.	50866/2020			
97) C.C.	50924/2020			
98) C.C.	51141/2020			
99) C.C.	51144/2020			
100) C.C.	51210/2020			
101) C.C.	53681/2020			
102) C.C.	53885/2020			
103) C.C.	55105/2020			
104) C.C.	52131/2021			
105) C.C.	54140/2021			
SWORN STATEMENT				
106) P.C.R.	53093/2020	- afternoon		
107) P.C.R.	53094/2020			
108) P.C.R.	53095/2020			
109) P.C.R.	53096/2020			
110) P.C.R.	53097/2020			

A V
RAGHAVENDRA/KAR/3955/2006
C.BHARATH SADYAJATH
S M RAJU AND ASSOCIATES

KRS LAW ASSOCIATES
KRS LAW ASSOCIATES
KRS LAW ASSOCIATES

NIKHIL KRISHNAMURTY
KRISHNAMURTHY AND CO
KRISHNAMURTHY AND CO

R A ASSOCIATES
M A SEBASTIAN
RRN AND CO
M.PRAKASH
R P RAJESHWAR
R P RAJESHWAR
REYAZULLA SHARIEF
K A ARIGA
SHISHIRA AMARNATH
M PRAKASH
J R JAGADISH AND
ASSOCIATES
ARUNA SGR
ARUNA SGR
SAILESH S K
AMARNATH B
K R MANJUNATH

R.R.N. AND CO
R.R.N. AND CO
R.R.N. AND CO
R.R.N. AND CO
R.R.N. AND CO

111) P.C.R.
112) P.C.R.
113) P.C.R.
114) P.C.R.
115) P.C.R.

53098/2020
53099/2020
53100/2020
53101/2020
55368/2021

എഴുത്തുകാരന്മാർ
അഭിഭാഷകൻ

R.R.N. AND CO
R.R.N. AND CO
R.R.N. AND CO
R.R.N. AND CO
S VENKATESH SHASTRY

PLEA

116) C.C.
117) C.C.

50180/2019
55040/2019

CALL ON

118) C.C.
119) C.C.
120) C.C.
121) C.C.
122) C.C.

59811/2018
52567/2019
57151/2019
55332/2020
55333/2020

അഭിഭാഷകൻ

NARAYANASWAMY V
L ASHOK KUMAR
L ASHOK KUMAR

Addl Chief Metropolitan Magistrate Court, Bangalore
In the Court of Sri Nagesh Korga Moger
XXXIV ADDL CMM
Cause List Dated 17-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	53170/2019	← ಮಂಜು ಮೊಗ್ಗ	VGB ASSOCIATES
2) C.C.	53279/2019		R R N AND CO ASSOCIATES
3) C.C.	53542/2019		S A ASSOCIATES
4) C.C.	55743/2019		
5) C.C.	56683/2019		KAPIL DEV C ULLAL
6) C.C.	57269/2019		
7) C.C.	50846/2020		MANJU M
8) C.C.	51225/2020		← ಅ. ಹೆಚ್. ಕುಮಾರ್
9) C.C.	51750/2020	S A ASSOCIATES	
10) C.C.	51751/2020	S A ASSOCIATES	
11) C.C.	51753/2020	S A ASSOCIATES	
12) C.C.	51754/2020	S A ASSOCIATES	
13) C.C.	51755/2020	S A ASSOCIATES	
14) C.C.	51756/2020	S A ASSOCIATES	
15) C.C.	51757/2020	S A ASSOCIATES	
16) C.C.	51758/2020	S A ASSOCIATES	
17) C.C.	51759/2020	S A ASSOCIATES	
18) C.C.	51013/2021	← ಮಂಜು ಮೊಗ್ಗ	SRI K. NARAYANASWAMY
19) C.C.	51015/2021		E CHARLES
20) C.C.	51040/2021		ANAND MUTTALLI
21) C.C.	51823/2021		AKHILA AND ASSOCIATES
22) C.C.	52105/2021		R R N AND CO
23) C.C.	52114/2021		ARUN A
24) C.C.	55968/2021		M/S. RAVI LAW ASSOCITES
25) C.C.	56261/2021		K M JANARDHAN REDDY
26) C.C.	56262/2021		G NARAYANA HEBBAR
27) C.C.	56309/2021		S SATYA NARAYAN CHALKE
28) C.C.	56315/2021	B S SANDEEP KUMAR	
29) C.C.	56316/2021		
NOTICE			
30) CrI. Misc.	50394/2018		
EVIDENCE.			

31) C.C.	58995/2018	
32) C.C.	50503/2019	
33) C.C.	52514/2019	
34) C.C.	53299/2019	K N KRISHNA RAO
35) C.C.	53536/2019	
36) C.C.	55175/2019	K T PREMMAIAH
37) C.C.	50835/2020	
38) C.C.	50840/2020	
39) C.C.	51443/2021	NETHRA

NBW

40) C.C.	59802/2018	<i>Meeting</i>	
41) C.C.	59764/2018		
42) C.C.	51174/2019		
43) C.C.	55028/2019		S D N PRASAD
44) C.C.	55416/2019		B V MANJUNATHA
45) C.C.	58598/2019		V PRABHAKAR
46) C.C.	50923/2020		M/S. INDUSLAW
47) C.C.	50930/2020		C KRISHNEGOWDA
48) C.C.	51233/2020		MARKOS AND CO., ADVOCATES
49) C.C.	52101/2020		B N SHIVAKUMARA

SWORN STATEMENT

50) P.C.R.	55320/2021		VENKATESH PRASAD R	
51) P.C.R.	55321/2021		VENKATESH PRASAD R	
52) P.C.R.	55322/2021		VENKATESH PRASAD R	
53) P.C.R.	55323/2021		VENKATESH PRASAD R	
54) P.C.R.	55324/2021		VENKATESH PRASAD R	
55) P.C.R.	55327/2021	<i>Meeting</i>	VENKATESH PRASAD R	
56) P.C.R.	55328/2021		VENKATESH PRASAD R	
57) P.C.R.	55330/2021		VENKATESH PRASAD R	
58) P.C.R.	55331/2021		VENKATESH PRASAD R	
59) P.C.R.	55332/2021		VENKATESH PRASAD R	
60) P.C.R.	55366/2021			K MURTHY
61) P.C.R.	55462/2021			A FEROUZE NIZAM

CALL ON

62) C.C.	52649/2015	<i>Meeting</i>	J.RAVINDRAN
63) C.C.	52762/2018		

Addl Chief Metropolitan Magistrate Court, Bangalore
In the Court of Sri Nagesh Korga Moger
XXXIV ADDL CMM
Cause List Dated 18-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	58871/2018	58871	H R ANANTHAKRISHNAMURTHY AND ASSOCIATES
2) C.C.	55968/2019	55968	M MADAN GOPAL
3) C.C.	50227/2020	50227	M.MOHAN KUMAR AND ASSOCIATES
4) C.C.	50229/2020	50229	M.MOHAN KUMAR AND ASSOCIATES
5) C.C.	50232/2020	50232	M.MOHAN KUMAR AND ASSOCIATES
6) C.C.	50233/2020	50233	M.MOHAN KUMAR AND ASSOCIATES
7) C.C.	50234/2020	50234	M.MOHAN KUMAR AND ASSOCIATES
8) C.C.	50235/2020	50235	M.MOHAN KUMAR AND ASSOCIATES
9) C.C.	50236/2020	50236	M.MOHAN KUMAR AND ASSOCIATES
10) C.C.	50237/2020	50237	M.MOHAN KUMAR AND ASSOCIATES
11) C.C.	50238/2020	50238	M.MOHAN KUMAR AND ASSOCIATES
12) C.C.	52220/2021	52220	RRN AND CO.
13) C.C.	52221/2021	52221	RRN AND CO.
14) C.C.	52222/2021	52222	RRN AND CO.
15) C.C.	52223/2021	52223	RRN AND CO.
16) C.C.	52224/2021	52224	RRN AND CO.
17) C.C.	52225/2021	52225	RRN AND CO.
18) C.C.	52226/2021	52226	RRN AND CO.
19) C.C.	52227/2021	52227	RRN AND CO.
20) C.C.	52228/2021	52228	RRN AND CO.
21) C.C.	52229/2021	52229	RRN AND CO.
22) C.C.	52230/2021	52230	RRN AND CO.
23) C.C.	57344/2021	57344	B N KUMAR
A.D.R.	54885/2016	54885	KRS LAW ASSOCIATES
24) C.C.			

25) C.C. 52736/2018 LOK ADALATH
26) C.C. 56375/2018
27) C.C. 50050/2019 LOK ADALATH
28) P.C.R. 50452/2019 LOK ADALATH
29) P.C.R. 50469/2019 LOK ADALATH
30) P.C.R. 50473/2019 LOK ADALATH
31) P.C.R. 50627/2019 LOK ADALATH
32) P.C.R. 50635/2019 LOK ADALATH
33) P.C.R. 50671/2019 LOK ADALATH
34) P.C.R. 50742/2019 LOK ADALATH
35) P.C.R. 50743/2019 LOK ADALATH
36) C.C. 50811/2019 LOK ADALATH
37) C.C. 50851/2019 LOK ADALATH
38) P.C.R. 51166/2019 LOK ADALATH
39) P.C.R. 51215/2019 LOK ADALATH
40) P.C.R. 52951/2019 LOK ADALATH
41) P.C.R. 53477/2019 LOK ADALATH
42) P.C.R. 53786/2019 LOK ADALATH
43) C.C. 54638/2019 LOK ADALATH
44) C.C. 54648/2019 LOK ADALATH
45) C.C. 54652/2019 LOK ADALATH
46) C.C. 54653/2019 LOK ADALATH
47) C.C. 54654/2019 LOK ADALATH
48) C.C. 54781/2019 LOK ADALATH
49) C.C. 55256/2019 LOK ADALATH
50) C.C. 55807/2019 LOK ADALATH
51) C.C. 55970/2019 LOK ADALATH
52) C.C. 57138/2019 LOK ADALATH
53) C.C. 58627/2019 LOK ADALATH
54) C.C. 50053/2020 LOK ADALATH
55) C.C. 50073/2020 LOK ADALATH
56) C.C. 50075/2020
57) C.C. 50125/2020 LOK ADALATH
58) C.C. 50296/2020 LOK ADALATH
59) C.C. 50298/2020 LOK ADALATH
60) C.C. 50318/2020 LOK ADALATH
61) C.C. 50319/2020 LOK ADALATH
62) C.C. 50341/2020 LOK ADALATH
63) P.C.R. 50549/2020 LOK ADALATH
64) C.C. 50908/2020 LOK ADALATH
65) P.C.R. 50832/2020 LOK ADALATH
66) C.C. 51281/2020 LOK ADALATH
67) C.C. 51587/2020 LOK ADALATH

M/S N S SHIVA PRASAD
N HARISH KUMAR
R A ASSOCIATES
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO

HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO
HARSHA BANAD AND CO

R CHANDRASHEKAR
R CHANDRASHEKAR
R CHANDRASHEKAR
LASHOK KUMAR
HARSHA BANAD AND CO
R R N AND CO ASSOCIATES
Y S H REDDY
S AND J ASSOCIATES
M K SHIVARAJU
B.S.SANDEEP KUMAR
B.S.SANDEEP KUMAR
M K SHIVARAJU
B.L.NARASIMH ACHAR
R R N AND CO ASSOCIATES
R R N AND CO
R R N AND CO
R R N AND CO
R R N AND CO
VHVK LAW PARTNERS
ADINARYANA
SA ASSOCIATES
SHIVAKUMAR B J
S A ASSOCIATES

68) C.C.	51687/2020 LOK ADALATH	S A ASSOCIATES
69) C.C.	51749/2020 LOK ADALATH	S A ASSOCIATES
70) C.C.	51761/2020 LOK ADALATH	S A ASSOCIATES
71) C.C.	51835/2020 LOK ADALATH	M/S. POOVAYYA AND CO
72) C.C.	52044/2020 LOK ADALATH	S A ASSOCIATES
73) C.C.	52046/2020 LOK ADALATH	S A ASSOCIATES
74) C.C.	52142/2020 LOK ADALATH	S A ASSOCIATES
75) C.C.	52274/2020 LOK ADALATH	S A ASSOCIATES
76) C.C.	52604/2020 LOK ADALATH	S.A ASSOCIATES
77) C.C.	52662/2020 LOK ADALATH	DEEPTHY M G
78) C.C.	52711/2020 LOK ADALATH	S A ASSOCIATES
79) C.C.	55110/2020 LOK ADALATH	ESHWAR B
80) C.C.	55255/2020 LOK ADALATH	R R N AND CO
81) C.C.	55256/2020 LOK ADALATH	R R N AND CO
82) C.C.	55265/2020 LOK ADALATH	R R N AND CO
83) C.C.	55270/2020 LOK ADALATH	R R N AND CO
84) C.C.	50202/2021 LOK ADALATH	officer C V SRINIVASA
85) C.C.	50203/2021 LOK ADALATH	C V SRINIVASA
86) C.C.	50209/2021 LOK ADALATH	C V SRINIVASA
87) C.C.	50772/2021 LOK ADALATH	RRN AND CO.
88) C.C.	50859/2021 LOK ADALATH	M/S DUA ASSOCIATES
89) C.C.	50862/2021 LOK ADALATH	M ARUN PONAPPA
90) P.C.R.	50650/2021 LOK ADALATH	R.P RAJESHWAR
91) P.C.R.	50655/2021 LOK ADALATH	R.P.RAJESHWAR
92) C.C.	51036/2021 LOK ADALATH	PRAKYATH SHETTY K
93) P.C.R.	50921/2021 LOK ADALATH	GANAPATHI S SHASTRI
94) C.C.	51892/2021 LOK ADALATH	RRN AND CO.
95) C.C.	51896/2021 LOK ADALATH	RRN AND CO.
96) C.C.	51910/2021 LOK ADALATH	RRN AND CO.
97) P.C.R.	51628/2021 LOK ADALATH	R.R.N AND CO.
98) P.C.R.	51948/2021 LOK ADALATH	JAGADEESHWAR J
99) P.C.R.	51949/2021 LOK ADALATH	JAGADEESHWAR J
100) P.C.R.	51982/2021 LOK ADALATH	P P JAYAKUMARA
101) C.C.	55415/2021 LOK ADALATH	
102) C.C.	55490/2021 LOK ADALATH	GANAPATHI S SHASTRI
103) C.C.	55666/2021 LOK ADALATH	GANAPATHI S SHASTRI
104) C.C.	55833/2021 LOK ADALATH	M H RADHAKRISHNA
105) C.C.	56729/2021 LOK ADALATH	J.S.ADVOCATES
EVIDENCE.		
106) C.C.	50814/2019	
107) C.C.	54681/2019	
108) C.C.	55392/2019	RAVI, SUNITHA AND SURI PRUTHVI RAJ AND ASSOCIATES

109) C.C.	56328/2019	H.R.KRISHNA AND H.C.KRISHNA
110) C.C.	54130/2021	P.P.JAYAKUMARA
ORDERS		
111) C.C.	54616/2015	A.MOHAMMED GHOUSE
112) CrI.Misc.	50217/2021	V RANGA RAMU AND ASSOCIATES
113) CrI.Misc.	50218/2021	V RANGA RAMU AND ASSOCIATES
114) CrI.Misc.	50219/2021	V RANGA RAMU AND ASSOCIATES
115) CrI.Misc.	50220/2021	V RANGA RAMU AND ASSOCIATES
116) CrI.Misc.	50221/2021	V RANGA RAMU AND ASSOCIATES
APPEARANCE OF ACCUSED		
117) C.C.	54131/2021	P.P.JAYAKUMARA
NBW		
118) C.C.	58437/2018	
119) C.C.	60047/2018	
120) C.C.	60397/2018	
121) C.C.	50047/2019	R A ASSOCIATES
122) C.C.	50122/2019	
123) C.C.	50778/2019	
124) C.C.	51274/2019	
125) C.C.	51930/2019	M V RAGHU
126) C.C.	52555/2019	T SRINIVASA
127) C.C.	53142/2019	M/S LAWYERS GUILD
128) C.C.	56396/2019	
129) C.C.	58635/2019	NAGESH.M
130) C.C.	50243/2021	M/S. ATV LEGAL
131) C.C.	50857/2021	PRADEEP H S
132) C.C.	52149/2021	HMT ASSOCIATES
SWORN STATEMENT		
133) P.C.R.	50622/2021	R.P.RAJESHWAR
134) P.C.R.	50624/2021	R.P.RAJESHWAR
135) P.C.R.	50630/2021	R.P.RAJESHWAR
136) P.C.R.	50664/2021	R.P.RAJESHWAR
137) P.C.R.	55356/2021	VENKATESH PRASAD R
138) P.C.R.	55357/2021	VENKATESH PRASAD R
139) P.C.R.	55358/2021	VENKATESH PRASAD R
140) P.C.R.	55359/2021	VENKATESH PRASAD R
141) P.C.R.	55360/2021	VENKATESH PRASAD R
142) P.C.R.	55361/2021	VENKATESH PRASAD R

- 143) P.C.R.
- 144) P.C.R.
- 145) P.C.R.
- 146) P.C.R.

CALL ON

- 147) C.C.
- Await Report**
- 148) C.C.

- 55362/2021
- 55363/2021
- 55364/2021
- 55365/2021

affidavit

VENKATESH PRASAD R
VENKATESH PRASAD R
VENKATESH PRASAD R
VENKATESH PRASAD R

- 51398/2017

affidavit

- 50724/2015

N.S. NARASIMHA
MURTHY